

**GOVERNMENT OF INDIA
STEEL
LOK SABHA**

STARRED QUESTION NO:9
ANSWERED ON:24.11.2014
CSR OF STEEL PSUS
Singh Shri Bhola

Will the Minister of STEEL be pleased to state:

- (a) the details of public sector undertakings working in steel sector under the administrative control of his Ministry, State/UT-wise including Bihar;
- (b) the percentage of contribution of public sector companies in total production of steel in the country;
- (c) the details of import and export of steel by public sector undertakings;
- (d) the details of percentage of profits of public sector undertakings being used under corporate social responsibility, State/UT-wise, specifically in the State of Bihar; and
- (e) the steps taken by the Government to enhance steel production of PSUs in steel sector in order to meet the requirement of the country?

Answer

THE MINISTER OF STEEL AND MINES (SHRI NARENDRA SINGH TOMAR)

(a)to(e): A Statement is laid on the Table of the Lok Sabha.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (E) OF THE LOK SABHA STARRED QUESTION NO.9 FOR ANSWER ON 24/11/2014 TABLED BY DR. BHOLA SINGH, MEMBER OF PARLIAMENT REGARDING CSR OF STEEL PSUs.

(a) Details of State/UT-wise public sector undertakings working in steel sector under the administrative control of Ministry of Steel are at Annexure-1.

(b) The percentage of contribution of public sector companies in total production of crude steel in the country in 2013-14 was 20.5%.

(c) Export of finished steel of public sector companies for the year 2013-14 was 0.24 million tonnes. Import of finished steel by the public sector steel companies during 2013-14 was nil.

(d) As per the Companies Act 2013, the Corporate Social Responsibility (CSR) expenditure is to be at least 2% of the average net profits during the three preceding financial years. These provisions are effective from 01st April, 2014. Funds for CSR are not allocated State-wise.

(e) The Government has taken various steps from time to time to enhance steel production of PSUs in steel sector in order to meet the requirement of the country. Some of these steps are as follows:

(i) The Public Sector Undertakings (PSUs) namely Steel Authority of India Limited (SAIL), Rashtriya Ispat Nigam Limited (RINL) & NMDC Ltd. are in process of implementing significant expansion in the crude/finished steel capacities in their respective brownfield/greenfield locations.

(ii) An Inter Ministerial Group (IMG) has been set in the Ministry of Steel for effective coordination and expediting implementation of various investment projects in the steel sector.

(iii) A Project Monitoring Group (PMG) has been constituted to fast track various clearances/ resolution of issues of projects involving investments of Rs.1000 crore or more in the manufacturing/infrastructure sector including the steel sector.

Apart from the above steps, to increase domestic value addition and improve iron ore availability for domestic steel industry, duty on export of iron ore has been increased to 30%. Recently, the Government has imposed export duty @ 5% ad valorem on export of iron ore pellets. Rates of custom duty on stainless steel flat products have been enhanced from 5% to 7.5% in the Union Budget for 2014-15.